

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.408 OF 2018

In the matter of:

Vintage Hotels (P) Ltd & Anr

Appellant

Versus

Ahamed Nizar Moideen Kunhi Kunhimahin

Respondents

For Appellant: Ms. Kavita Bhardwaj, Advocate.

For Respondent: Mr. Judy James, Advocate.

ORDER

27.08.2019- Due to paucity of time further arguments could not be heard today. This being a part heard matter, post the appeal for concluding arguments of learned counsel on **26th and 27th September, 2019 at 12 Noon.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

Bm/nn